

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5267- A

Dated, Calcutta, the 17th August, 2018

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

**Sub. : Filling up the post of Profesor of Law at Lal Bahadur Shastri
National Academy of Administration(LBSNAA), Mussoorie.**

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. A- 12011/17/2011-ADM dated 20.04.2018, has been received from the Lal Bahadur Shastri National Academy of Administration, Mussoorie, with information that the Post of Professor of Law is to be filled up on deputation (including short term contract) basis and the said circular has been **uploaded** in the official website of Lal Bahadur Shastri National Academy of Administration (www.lbsnaa.gov.in), and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the said website and download the content and, if willing, to forward their filled in applications if any received to reach the Hon'ble Court on or **before 21.08.2018** for further necessary action in the matter at this end.

Yours faithfully,

SD/-

Registrar (Judicial Service)